

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 450 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

NAME OF THE COMPANY: M/s. Toll Global Forwarding India Pvt. Ltd.
Vs. M/s. Sarash Exports Services Pvt. Ltd.

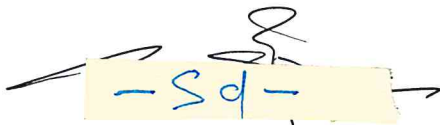
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

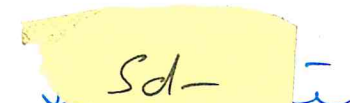
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Anshu Bhanot, Advocate Mr. Anuj Mirdha, Advocate		
	For the Respondent:	None		

ORDER

The Affidavit of Service is not still before this Bench.

Renotify this case for further consideration on 17th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)